

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.599/2015  
IN  
OA No.3524/2012

New Delhi this the 21<sup>st</sup> September, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Bimal Prasad S/o Late Akhileshwar Prasad  
D-801, Alaknanda Apartment,  
Sector-56, Gurgaon-122011. ...Petitioner.  
(By Advocate: Ms. Charu Ambwani)

VERSUS

1. Shri Ganga Ram Agarwal  
The Secretary  
Union of India, Ministry of Railways  
Rail Bhawan, New Delhi-110001.
2. Sh. C.P.Tayal,  
General Manager  
Chittaranjan Locomotive Works (CLW)  
Chittaranjan, Dist-Burdwan,  
West Bengal-713331.
3. Sh. Radhey Shayam  
General Manager, South Eastern Railway  
11, Garden Reach Road,  
Kolkata-700043. Respondents

ORDER (ORAL)

**Per Sudhir Kumar, Member (A):**

Learned counsel for the petitioner submits that she would like to withdraw the present Contempt Petition for the time being, in order to be able to file an Execution Petition to get the directions of the Tribunal, contained in Para-7 of the order dated 29.01.2015, implemented. Her prayer is accepted. Therefore, present Contempt Petition is dismissed as withdrawn.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/